

## Annexure-II

Name of the corporate debtor: CMM Infraprojects Limited CIN:- L45201MP2006PLC018506

Date of commencement of CIRP 15-12-2022 (Order received to IRP on 30-12-2022)

List of creditors Version 2.0 as on: 01-07-2023 (Based on the claim received upto 01-07-2023)

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Atman Infra Projects LLP	1/12/2023	45,915,161	45,915,161	Unsecured FC	Nil	Nil	No	4.68	Nil	Nil	0	0	
2	R K Resin Plast Pvt. Ltd.	3/24/2023	9,050,000	9,050,000	Unsecured FC	Nil	Nil	No	0.92	Nil	Nil	0	0	
3	Budhiya Commercial Pvt Ltd	1/12/2023	2,802,973	2,802,973	Unsecured FC	Nil	Nil	No	0.29	Nil	Nil	0	0	
	<b>Total</b>		<b>57,768,134</b>	<b>57,768,134</b>					<b>5.89</b>					
1	Indore ice & cold storage pvt ltd	3/22/2023	4,595,949	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	4,595,949	0	
2	Business Automation Indore Pvt.Ltd	1/12/2023	2,901,931	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	2,901,931	0	
3	Yess Infrastructures Pvt Ltd	1/12/2023	70,000,000	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	70,000,000	0	
4	RMM Infraprojects	1/12/2023	87,052,487	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	87,052,487	0	

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5	Mahavir Jhanwar	1/12/2023	500,000	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	500,000	0	
6	Maa Narmada Adhyatmik Vihar Pvt Ltd	1/12/2023	7,630,082	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	7,630,082	0	
7	Dew Drop Irrigation Pvt Ltd	1/12/2023	2,284,603	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	2,284,603	0	
8	Saraswati Sales	1/12/2023	35,093	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	35,093	0	
9	Wondar Salvage India Pvt Ltd	1/12/2023	4,685,731	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	4,685,731	0	
10	Surya Infraprojects Pvt Ltd	1/12/2023	50,000,000	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	50,000,000	0	
11	Anita Mundra (Chanda Constructions)	1/12/2023	72,393,425	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	72,393,425	0	
12	Omkar Enterprises (Saroj Sigtia)	1/12/2023	2,290,397	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	2,290,397	0	
13	ANG Reality Pvt Ltd	1/12/2023	5,371,615	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	5,371,615	0	
14	Kishan Mundra	1/12/2023	80,278,615	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	80,278,615	0	
15	Krishna Construction (Saneev Singh)	1/12/2023	11,088,792	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	11,088,792	0	
16	Shiv Trading Company	1/12/2023	875,000	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	875,000	0	
Total			<b>459,751,854</b>	<b>57,768,134</b>					<b>12</b>			<b>401,983,720</b>	<b>0</b>	

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.